

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
	18.10.2023		<p>WPPIL No. 147 of 2023 <u>Hon'ble Vipin Sanghi, C.J.</u> <u>Hon'ble Rakesh Thapliyal, J.</u></p> <ol style="list-style-type: none"> 1. Mr. Rajeev Singh Bisht, learned Additional Chief Standing Counsel for the State of Uttarakhand. 2. Mr. Lalit Sharma and Mr. V.K. Kapruwan, learned Standing Counsels for the Union of India. 3. Mr. Bisht states that he has no worthwhile instructions in terms of our last order dated 09.10.2023, since he has no information, with regard to the meeting convened between the Secretary, Sports Development and the Secretary, Urban Development. He seeks further time to bring on record the stand of the State. Let the same be done within four weeks. 4. There is another aspect that we would like to take up in this matter. Apart from lack of sports facilities for children and youths in their colonies, there is also grave dearth of areas for people to go for a morning or evening walk. In Nainital itself, there is hardly any area, where people can walk, without running the risk of accidents, and without having to face vehicular pollution caused by fumes and horns. Our experience has shown that the Mall Road in Nainital, which is in two parts – Upper and Lower, is such that the Upper Mall Road is wide enough to cater to the needs of the traffic in the early hours of the day. Lower Mall road can be reserved for pedestrians and morning walkers up to 08:30 A.M., considering the fact that Schools start functioning only from 09:00 A.M.

There is sufficient space available on the Upper Mall Road for the traffic to ply to and fro in the morning hours.

5. We, therefore, direct that the Lower Mall Road shall be reserved only for pedestrian movement between 06:00 A.M. to 08:30 A.M. every day. No vehicle or other mode of transportation shall be permitted to ply on the Lower Mall Road during these hours. The State is directed to widely publicize this fact so that the pedestrians and morning walkers are in a position to avail of the facility. This direction shall be regularly, punctually, and strictly followed without fail by all concerned. The District Magistrate, Nainital and Police Authorities shall ensure strict compliance.

6. List on 05.12.2023.

(Rakesh Thapliyal, J.)
18.10.2023

(Vipin Sanghi, C.J.)
18.10.2023

Rahul